

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(52)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	N. A. SRINIVASAN & T. V. SURESHKUMAR for Benicon & Associates	Petitioner	
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ORDER

Counsel for the Petitioner is present. There is no representation on behalf of the other side. Matter stands adjourned for the presence of the Respondent on next date of hearing. Put up on 15.10.2019 at 10.30 A.M.

ghk
(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

(Handwritten signature)
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)